Change in building norms for road construction

†3965. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that building norms have been changed by Government to construct roads in the year 2011;
 - (b) if so, the facts thereof and the earlier and the present new norms in this regard;
- (c) whether it is a fact that both Government and the project developers would necessarily be benefited from the present system; and
 - (d) if so, whether the road users would have to pay more toll tax vis-a-vis prior one?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR CHAUDHARY): (a) No, Sir. Construction of National Highways is carried out in accordance with Ministry's Specifications for Road & Bridge Works and relevant Indian Roads Congress (IRC) Standards published from time to time.

(b) to (d) Do not arise.

Report for National Transport Development policy

3966. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received a report prepared for the National Transport Development Policy Committee headed by the former RBI Deputy Governor on the poor maintenance of roads in the country;
 - (b) if so, the main recommendations/findings of the report;
 - (c) whether the report has been examined; and
 - (d) if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The Government has set up National Transport Development Policy Committee (NTDPC) under the Chairmanship of Dr. Rakesh Mohan on 11th February, 2010 with the main objective of recommending a long term National Transport Policy that would facilitate overall efficiency in the economy while minimizing energy consumption and environmental pollution,

[†]Original notice of the question was received in Hindi.